

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
IB-2685/ND/2019

IN THE MATTER OF:

M/s Pooja Enterprises

....Applicant

Vs

Chandralekha Constructions Pvt Ltd

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 20.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified the case on 23.04.2020.

S/1-

(K.K. VOHRA)
MEMBER (T)

S/1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)